

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2030
ANSWERED ON – 05/08/2026

NEWLY CONSTRUCTED NATIONAL HIGHWAYS AND EXPRESSWAYS

2030. SHRI SANJAY SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) number of new National Highway and Expressway projects awarded, completed and opened to traffic during the last two years, State-wise, total length (km) and project cost;
- (b) number of National Highways and Expressway projects that developed potholes, cracks or other defects within one year of construction for the above period, State-wise;
- (c) details of name of the projects, date of completion, project cost and length (km);
- (d) number of road accidents, injuries, fatalities, traffic disruptions and vehicle damage reported as a consequence of such defects for the said period; and
- (e) action taken against contractors or agencies responsible for such defects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The State/ Union Territory (UT) wise length of National Highway (NH) projects awarded during last 2 financial years is at Annexure-I.

The State/ UT wise details of NH projects reached any of the completion stage and opened to traffic during last 2 financial years is at Annexure-II.

The State/ UT wise details of major deficiencies / defects / structural failures on NHs projects reported during the last 2 years and current year along with action taken are at Annexure-III. Some road accident, injuries, fatalities and vehicle damage has been reported as a consequence of these defects, including traffic disruption in 4 project stretches.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2030 ANSWERED ON 05.08.2026 ASKED BY SHRI SANJAY SINGH REGARDING NEWLY CONSTRUCTED NATIONAL HIGHWAYS AND EXPRESSWAYS

The State/ UT wise length of National Highway (NH) projects awarded during last 2 financial years

(length in km)

Sr. No.	State/UT	2024-25	2025-26
1	Andhra Pradesh	418	362
2	Arunachal Pradesh	384	348
3	Assam	304	157
4	Bihar	195	527
5	Chhattisgarh	243	93
6	Goa	5	41
7	Gujarat	212	571
8	Haryana	45	265
9	Himachal Pradesh	20	95
10	Jharkhand	225	187
11	Karnataka	440	162
12	Kerala	20	54
13	Madhya Pradesh	869	785
14	Maharashtra	1176	834
15	Manipur	0	236
16	Meghalaya	65	83
17	Mizoram	42	107
18	Nagaland	113	13
19	Odisha	166	286
20	Punjab	148	258
21	Rajasthan	629	282
22	Sikkim	0	0
23	Tamil Nadu	429	428
24	Telangana	21	209
25	Tripura	27	82
26	Uttar Pradesh	874	504
27	Uttarakhand	80	140
28	West Bengal	310	13
29	Andaman & Nicobar Islands	0	0
30	Chandigarh	0	0
31	Dadra & Nagar Haveli and Daman & Diu	0	0
32	Delhi	0	0
33	Jammu & Kashmir	77	25
34	Ladakh	0	22
35	Puducherry	0	14

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2030 ANSWERED ON 05.08.2026 ASKED BY SHRI SANJAY SINGH REGARDING NEWLY CONSTRUCTED NATIONAL HIGHWAYS AND EXPRESSWAYS

The State/ UT wise details of NH projects reached any of the completion stage and opened to traffic during last 2 financial years

Sr. No.	State/UT	NH projects opened to Traffic during last 2 financial years		
		No.	Length (km)	Cost (Rs. in Cr)
1	Andhra Pradesh	55	1769	32422
2	Arunachal Pradesh	14	376	3830
3	Assam	16	318	6448
4	Bihar	31	856	19969
5	Chhattisgarh	13	331	2384
6	Goa	3	9	1368
7	Gujarat	33	749	19777
8	Haryana	20	507	20353
9	Himachal Pradesh	21	255	5466
10	Jharkhand	19	518	10811
11	Karnataka	27	677	14113
12	Kerala	10	268	13203
13	Madhya Pradesh	27	850	12764
14	Maharashtra	77	2045	31365
15	Manipur	11	180	2557
16	Meghalaya	1	52	553
17	Mizoram	17	481	7933
18	Nagaland	6	138	2790
19	Odisha	27	797	10997
20	Punjab	17	372	8246
21	Rajasthan	22	1073	13901
22	Sikkim	1	17	290
23	Tamil Nadu	45	1029	15414
24	Telangana	15	265	4690
25	Tripura	2	31	437
26	Uttar Pradesh	33	864	21855
27	Uttarakhand	38	505	9867
28	West Bengal	9	286	9293
29	Andaman & Nicobar Islands	0	0	0
30	Chandigarh	0	0	0
31	Dadra & Nagar Haveli and Daman & Diu	0	0	0
32	Delhi	6	61	10382
33	Jammu & Kashmir	22	321	11440
34	Ladakh	2	1	33
35	Puducherry	0	0	0

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2030 ANSWERED ON 05.08.2026 ASKED BY SHRI SANJAY SINGH REGARDING NEWLY CONSTRUCTED NATIONAL HIGHWAYS AND EXPRESSWAYS

The State/ UT wise details of major deficiencies / defects / structural failures on NHs projects reported during the last 2 years and current year along with action taken:

State/ UT	S. No.	Project / Stretch Name	Year of Incident	Details of Major deficiencies / damages / failures / collapses	Action Taken
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh for the year 2021-22	2024	RE wall Collapsed	Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.
Assam	2	Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simlaguri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State of Assam under Bharatmala Pariyojana on EPC basis	2024	Falling of one PSC Girder at Baihata Flyover (Span P1-P2), resulting in the death of one person.	Penalty imposed on Contractor. Contractor debarred for 4 months.
Bihar	3	Umagaon-Saharsa PKG-IV (Kosi Bridge & approach Road)	2024	A girder collapsed during construction.	Chief Project Manager & Engineer (Launching) of Contractor suspended.

State/ UT	S. No.	Project / Stretch Name	Year of Incident	Details of Major deficiencies / damages / failures / collapses	Action Taken
Gujarat	4	Sanchore-Santalpur Package-4	2025 & 2026	Ruts, cracks and surface deformation/ Distress was observed recently after rains, severe rutting at some locations.	Penalty of ₹2.8 crore imposed on Contractor along with recommendation for debarment up to one year or until successful rectification, whichever is later. Contractor has taken up repair/ restoration works as per the recommendation of Expert Committee.
Haryana	5	Flyover and underpass at Hero Honda Chowk NH 48	2024	Some portion of deck slab fallen down with settlement of the bituminous surface (MCW-01) on RHS at Ch. 36+350	Arbitration notice issued to Contractor for recovery of damages. Process of Rectification and repair works initiated.
	6	Delhi-Vadodara Expressway Pkg. 2 and PKg 3	2024	Rutting	Pkg-2 Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified. Pkg- 3 Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
Karnataka	7	Four laning of Goa-Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka to be executed as BOT Project on DBFOT Pattern under NHDP-IV:	2024	Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works. Landslide incident occurred at km. 147.900 causing damage to carriageway	Contractor debarred for 1 month on Aug 2024. Damage to road surface was rectified.
	8	BRT Tiger Reserve Boundary to Bangalore Section of NH-948	2025	Km 337+670 to Km337+680 RE Block of length 10 mts collapsed	Concessionaire has taken up repair/ restoration works as per recommendation of report submitted by IISC

State/ UT	S. No.	Project / Stretch Name	Year of Incident	Details of Major deficiencies / damages / failures / collapses	Action Taken
					Bangalore.
Kerala	9	Azhiyur-Vengalam	2024	Soil nailing collapse At Km:191(LHS) and Km:193(RHS)	Rectification initiated by Concessionaire.
	10	NH Connectivity to ICTT at Vallarpdam from Kalamassery to Vallarpadam NH 966A	2025	Distress in pile foundation observed at Bridge no. 07 & 08 Ch. 7+960 and Ch. 9+067 (BHS)	Penalty of ₹30.74 Cr imposed on Contractor.
	11	Kodugallur to Edappally NH 66	2025	Damages in the pile foundation Ch. 398+400 and 398+989 (RHS) Sub-standard work (Minor Bridge works, backfill material for RS Wall, Poor safety precautions, delayed grouting of girders, bulging of bearing) & poor quality (Defective RE Panels)	Concessionaire debarred for 1 year. Rectification works taken up at cost of contractor.
	12	Chengala-Neeleshwaram Section of NH-66	2025	Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on 16.06.2025 with no casualties.	Penalty of ₹30 lakh imposed on Contractor and ₹5 lakh on IE.
	13	Six laning from start of Valanchery bypass to Kappirikkad section of NH – 66 (old NH-17) from Design Ch. 298+500 (Ex. km 304.250) to Design Chainage 335+850 (Ex. km 349.260)	2025	RE wall collapsed	Debarment of Contractor and IE from participating in ongoing/future bidding for 1 month period or completion of investigation by the Expert Committee whichever is later.
	14	Thuravoor-Paravoor	2025	Collapse of 4 PSC Girders during construction	Penalty of ₹15.35 Lakh imposed. Bridge Engineer & Team Leader of AE terminated.
	15	Ramanattukara-Valanchery	2025	Defects in RE wall	Rectification works initiated by Contractor at his own cost.

State/ UT	S. No.	Project / Stretch Name	Year of Incident	Details of Major deficiencies / damages / failures / collapses	Action Taken
Madhya Pradesh	16	Bhopal-Bioara section of NH-46	2025	Premature failure of pavement.	Penalty of ₹119 Crore imposed on Contractor. Rectification work initiated at the cost of Contractor.
	17	Tejainagar-Balwara Section of NH-347BG	2025	The slope protection measure in outside tunnel portal collapsed (Partially Damaged)	Show cause notice issued to Concessionaire.
Maharashtra	18	Existing km 88.400 (Savali vihir) to km 163.400 (start of Ahmednagar bypass)	2026	Collapse of top slab of Box culvert at Ch. 111+660 and Ch. 96+870 (RHS) on 16.05.2026 & 22.06.2026 respectively.	Re-construction undertaken by EPC Contractor.
	19	Box Culvert at Ch. 111.660 and 96.870 on NH 160	2026	Box culvert top slab collapsed.	Penalty of ₹75 lakh imposed on Contractor and ₹12.50 lakh on AE.
Meghalaya	20	Jowai - Meghalaya Assam Border Section of NH - 44 from Km 69.200 to Km 173.200 (design Ch 171.455)	2025	Slippage of Bituminous concrete for a length of approximate 10-15 mtrs	Penalty of ₹20 Lakh imposed on Contractor and rectification work carried out by Contractor at his own cost.
Rajasthan	21	Delhi Vadodara Expressway NE-4 Pkg.06, 07,08, & 09	2024	Rutting, Raincuts, potholes & settlement	Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of contract agreement.
	22	Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana -Phase-I (AJ/SR-Package-2)	2024	Deficiencies in riding quality and settlement at some locations observed	(i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor. (ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.

State/ UT	S. No.	Project / Stretch Name	Year of Incident	Details of Major deficiencies / damages / failures / collapses	Action Taken
	23	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)	2024	Failure of the nose structure while launching of 83 mtr single span truss bridge	Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued. Debarment of fabrication team and Designer team issued for the period of 02 years in NHAI works. Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the Authority Engineer. Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works.
	24	Delhi-Vadodara Expressway Pkg. 4 & Pkg 5	2024	Rutting & settlement of approach	Damages amounting to Rs. 1.06 Cr. and Rs. 88.32 imposed for delayed maintenance in Pkg 4 and Pkg 5 respectively. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
Tamil Nadu	25	Sethiyathope - Chalpauram section from Km 65.960 to Km 116.440	2025	The RE wall blocks portion of the A2 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down.	Rectification work completed by Concessionaire at their own cost. Penalty of ₹18.05 lakh imposed on Contractor and ₹5 Lakh on IE.
Uttar Pradesh	26	Delhi - Dehradun Economic Corridor Phase 2 of NH-344G	2026	Caving in of Pavement due to inadequate drainage provisions	Rectified by Contractor. Project Manager of Contractor & team leader of AE suspended;
	27	Lucknow – Kanpur	2026	Settlements of pavements and slippages of Bituminous surfaces at some locations	Repair work undertaken by Concessionaire at their cost. Team Leader and Resident Engineer of Independent Engineer and Project Manager of concessionaire blacklisted for 2 years

State/ UT	S. No.	Project / Stretch Name	Year of Incident	Details of Major deficiencies / damages / failures / collapses	Action Taken
West Bengal	28	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2024	Failure of membrane pad of Pot – PTFE bearing on P2 of Ahiron Bridge (Ch. 257+440 LHS MJB-truss). Also, a level difference up to 90mm had been observed between expansion joint of deck-I and deck-II along with missing of some anchoring bolts of connecting gusset plates.	Rs. 26.19 lacs penalty imposed on Concessionaire. Rectification work completed.
	29	Bridge at Ch. 2+326 of New Farakka Bridge project on NH 12	2024	Deformations in alignment and damaged/distressed segments in the midspan of LP-18-LP19	Penalty of Rs. 3.91 crores imposed on Contractor and Rs. 5.00 lakhs on AE.
	30	Six Laning of National Corridor NH-19 from Palsit to Dankuni (up to NH-6 Connector) from km 588.870 to km 652.700	2026	Collapse of RE Wall	Toll has been suspended. 2 key personnel of IE and Concessionaire suspended.
